

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC. VII-111/2012/309/A

From :- Shri Utpal Rajkhowa,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Raktim Duarah,
District & Sessions Judge,
Nagaon.

Dated Guwahati, the 11th January, 2024.

Sub:- **Station leave permission.**

Ref:- Your letter No. DJN/146 Dated 08.01.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, from the evening of 12.01.2024 till the morning of 17.01.2024**, as prayed for. Further, the Addl. District & Sessions Judge, No. 1, Nagaon, and in her absence, the next senior most Judicial Officer available at the station will remain in charge of your Court and Office during your absence.

Yours faithfully,

sd/-

REGISTRAR (VIGILANCE)

Memo NO. HC. VII-111/2012/310/A, dated 11.01.2024

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

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11/1/24

REGISTRAR (VIGILANCE)

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